



2026:AHC:20271

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1118 of 2026

Uma Shankar Yadav

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Mithilesh Kumar Srivastava
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. At the very outset, Sri Mithilesh Kumar Srivastava, learned counsel for the writ petitioner seeks to withdraw the present petition, wherein the challenge has been raised to order dated 27.04.1995, with liberty to file afresh, as according to him, the present petition has not properly been constituted.
2. Learned counsel for the respondents have no objection to the same.
3. The writ petition is **dismissed** as withdrawn with liberty aforesaid.

January 29, 2026
Ashu

(Vikas Budhwar,J.)